## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER) APPLICATION NUMBER PETITION NUMBER : TCP/31/2016 NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others **UNDER SECTION** : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM 1 S. NIA EASEMUMO ERR486 H 402 TO 2 907 D. M. ROSIAN ATER for Hasishon) con meni Resplts

## **ORDER**

Counsel for both the parties present, prayed for time for submission of the final arguments. Put up on 22.02.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)